MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

SYMPOSIUM ON – KEY ISSUES RELATING TO FOREST & WILD LIFE LAWS

DATE: 4th & 5th July, 2025 (Venue: MPSJA)

	SCHEDULE				
4 th July, 2025 (Friday)					
SESSIONS	TIME	TOPICS			
I	10.00 a.m. to 10.20 a.m.	Inauguration and overview of the Symposium			
		By: Hon'ble Shri Justice Atul Sreedharan Judge, High Court of M.P. &			
		Chairman, Governing Council, MPSJA			
II	10.20 a.m. to 11.20 a.m.	Forest and Wild Life offences – An overview By: Shri Ritesh Sarothiya			
		IFS, Head, State Tiger Strike Force Madhya Pradesh, Bhopal			
TEA BREAK (11:20 a.m. to 11:35 a.m.)					
III	11.35 a.m. to 12.30 p.m.	Forest land & forest conservation dispute and challenges By: Shri Manoj Kumar Agarwal IFS,			
		Principal Chief Conservator of Forest (Forest Protection)			
		Shri Sachin Sharma, Additional Director, MPSJA			
	SHORT B	REAK (12.30 p.m. to 12.45 p.m.)			
IV	12.45 p.m. to 2.00 p.m.	Interactive session on — Practice and Procedure in Forest & Wild Life cases Scope of discussion: • Admissibility and probative value of statement/evidence • Recording of confessional statement, its proof and evidentiary value • Search and Seizure • Presumption in forest and wildlife laws • FSL report — Requirement and effect of delay • Appreciation of Circumstantial evidence • Defective investigation			
		Chaired by: Director, MPSJA			
		Co-chaired by: Shri Dharmendra Tada, Faculty (Sr.), MPSJA &			
		Shri Manoj Kumar Agarwal IFS,			
		Principal Chief Conservator of Forest (Forest Protection)			
	LUNCH	BREAK (2.00 p.m. to 2.45 p.m.)			

V	2.45 p.m. to 4.00 p.m.	Interactive session on – Practice and Procedure in Forest & Wild Life cases
		Scope of discussion:
		Power to record evidence in light of S. 50(8) WLP Act
		Judicial notice of notification
		Filing of charge-sheet/complaint in Wild Life and Forest
		cases
		Preliminary inquiry and Pre-trial preparation
		Prosecution sanction
		Bio Diversity Act, 2002 M.P. Very Harris (Very exp. Viningers), Adhiningers, 1000
		 M.P. Van Upaj (Vyapar Viniyman) Adhiniyam, 1969 M.P. Kashhthha Chiran (Viniyman) Adhiniyam, 1984
		 M.P. Kashhtha Chiran (Viniyman) Adhiniyam, 1984 Madhya Pradesh Charai Niyam, 1986
		Chaired by: Shri Sachin Sharma, Additional Director, MPSJA
		Co-chaired by: Shri Amit Singh Sisodia, OSD, MPSJA
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		Shri Ritesh Sarothiya IFS,
		Head,
		State Tiger Strike Force
		Madhya Pradesh, Bhopal
	TEA I	BREAK (4.00 p.m. to 4.15 p.m.)
VI	4.15 p.m. to 5.30 p.m.	Interactive session on – Practice and Procedure in Forest & Wild
		Life cases
		Scope of discussion:
		Interim and Final Disposal of PropertyImportance of electronic evidence
		Compounding of offences
		Sentencing policy
		Applicability of Probation of Offenders Act, 1958
		Chaired by: Shri Manish Sharma,
		Faculty (Jr1), MPSJA
		Co-chaired by: Shri Amit Singh Sisodia,
		OSD, MPSJA
		&
		Shri Ritesh Sarothiya
		IFS,
		Head, State Tiger Strike Force
		Madhya Pradesh, Bhopal
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5 th July, 20	025 (Saturday)			
Group Photograph (10.20 a.m. to 10.30 a.m.)				
I	10.30 a.m. to 12.00 noon	Special Session on — "Strengthening Environmental Justice through Judicial Innovation and Institutional Synergy" By: Hon'ble Shri Justice Atul Sreedharan Judge, High Court of M.P. & Chairman, Governing Council, MPSJA Hon'ble Shri Justice Anand Pathak, Judge, High Court of M.P. & Member, Governing Council, MPSJA Krishnamurty Mishra, Director, MPSJA and Shri Subharanjan Sen		
		Principal Chief Conservator of Forest & Chief Wildlife Warden, Madhya Pradesh		
SHORT BREAK (12.00 noon to 12.15 p.m.) (contd)				
II	12.15 p.m. to 1.30 pm	Special Session on – "Strengthening Environmental Justice through Judicial Innovation and Institutional Synergy" By: Hon'ble Shri Justice Atul Sreedharan Judge, High Court of M.P.		
		Chairman, Governing Council, MPSJA Hon'ble Shri Justice Anand Pathak, Judge, High Court of M.P. & Member, Governing Council, MPSJA		
		Krishnamurty Mishra, Director, MPSJA and		
		Shri Subharanjan Sen Principal Chief Conservator of Forest & Chief Wildlife Warden, Madhya Pradesh		
	LUNCH	BREAK (1.30 p.m. to 2.15 p.m.)		
III	2.15 p.m. to 3.15 p.m.	Issues relating to Wildlife Forensics By: Dr. Kajal Kumar Jadhav Assistant Professor & Dr. Nidhi Rajput Assistant Professor School of Wildlife Forensic and Health, Nanaji Deshmukh Veterinary Science		
		University, Jabalpur		
IV	3.15 p.m. onwards	Valedictory Session with Views and Suggestions & way forward By: Officers from MPSJA & Officers from Forest Department		
	Time Table is subject to shang	Followed by High Tea		

Note: The Time Table is subject to change as per exigencies. Course Coordinator – Shri Sachin Sharma, Addl. Director, MPSJA, 9425492008